

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 8th October, 2021

NO.HCM.II/123/Pt/2015/Estt./126

In view of the Durga Puja Celebrations being one of the major festivals celebrated in the State of Meghalaya, the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to declare as "Holidays" w.e.f 12.10.2021 to 15.10.2021 for all Subordinate Courts in the State of Meghalaya.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/Estt./126-A

Dated Shillong 8th October, 2021.

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
5. The Private Secretary to the Advocate General of Meghalaya, Shillong.
6. The Commissioner and Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Director, Meghalaya State Judicial Academy, Shillong.
9. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/Khliehriat/ Resubelpara/Baghmara.
10. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
11. The Registrar (Admn.), High Court of Meghalaya, Shillong.
12. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
13. The Central Project Coordinator, High Court of Meghalaya, Shillong
14. The Joint Registrar, High Court of Meghalaya, Shillong.
15. All Deputy Registrars, High Court of Meghalaya, Shillong.
16. All Assistant Registrars, High Court of Meghalaya, Shillong.
17. The Central Government Standing Counsel, Shillong.
18. The Assistant Solicitor General, Shillong.
19. The Protocol Officer, High Court of Meghalaya, Shillong.
20. The President/Secretary, all Bar Associations in the State.
21. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
22. All Superintendents, High Court of Meghalaya, Shillong.
23. All Court Officer, High Court of Meghalaya, Shillong.
24. All Court Masters, High Court of Meghalaya, Shillong.
25. Notice board.
26. Office file.


REGISTRAR GENERAL

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8/10/21